

2. Report and Accounts (1995-96) of the Telecommunication Consultants India Ltd. New Delhi and related papers
3. Report and Accounts (1995-96) of the I.T.I., Bangalore and related papers
4. Notification of the Ministry of communication
5. Memorandum of Understanding (1996-97) between Govt. of India, Ministry of Communication and I.T.I Ltd. and Videsh Sanchar Nigam Ltd.

**संचार मंत्री (श्री बेनी प्रसाद वर्मा):** महोदय, मैं निम्नलिखित पत्र सभा फटल पर रखता हूँ:—

I. कंपनी अधिनियम 1956 की धारा 619(क) की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) (क) 1995-96 के वर्ष के लिए विदेश संचार निगम लिमिटेड, मुम्बई का दसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ख) उपर्युक्त कंपनी के कार्यकरण की सरकार द्वारा समीक्षा। (Placed in Library. See No. LT. 1178/96)

(ii) (क) 1995-96 के वर्ष के लिए टेलीकम्युनिकेशन कन्सल्टेंट्स इंडिया लिमिटेड, नई दिल्ली का अठारहवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ख) उपर्युक्त कंपनी के कार्यकरण की सरकार द्वारा समीक्षा। (Placed in Library. See No. LT. 1177/96)

(iii) (क) 1995-96 के वर्ष के लिए आई.टी.आई. लिमिटेड, बंगलौर का छियालीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ख) उपर्युक्त कंपनी के कार्यकरण की सरकार द्वारा समीक्षा। (Placed in Library.

See No. LT. 1176/96)

(iv) (a) भारतीय तार अधिनियम, 1885 की धारा 7 की उप-धारा (5) के अधीन भारतीय तार (चौथा संशोधन) नियम, 1996 को प्रकाशित करने वाली संचार मंत्रालय (दूर संचार विभाग) की अधिसूचना सांस्कृतिक सं० 499(अ) दिनांक 29 अक्टूबर, 1996 की एक प्रति (अंग्रेजी तथा हिन्दी में)। (Placed in Library. See No. LT. 1175/96)

(b) भारतीय डाक पर अधिनियम, 1898 की धारा 74 की उप-धारा (4) के अधीन भारतीय डाक घर (दूसरा संशोधन) नियम, 1996 को प्रकाशित करने वाली संचार मंत्रालय (डाक विभाग) की अधिसूचना सांस्कृतिक सं० 427(अ) दिनांक 18 सितम्बर, 1996 की एक प्रति (अंग्रेजी तथा हिन्दी में)। (Placed in Library. See No. LT. 1174/96)

(v) निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) (क) 1996-97 के वर्ष के लिए भारत सरकार (संचार मंत्रालय और आई.टी.आई. लिमिटेड, के बीच सम्पन्न सहमति ज्ञापन। (Placed in Library. See No. LT. 1180/96)

(ii) (क) 1996-97 के वर्ष के लिए भारत सरकार (संचार मंत्रालय) दूर संचार विभाग और विदेश संचार निगम लिमिटेड, के बीच सम्पन्न सहमति ज्ञापन। (Placed in Library. See No. LT. 1179/96)

1. Report and Accounts (1994-95) of the Central Inland Water Transport Corporation Ltd., Calcutta and related papers
2. Report and Accounts (1995-96) of the Cochin Shipyard Ltd. Cochin and related papers
3. Report and Accounts (1995-96) of Dock labours 3rd.

**Vishaknapatnam and Madras and related papers**

**4. Administrative Reports and Accounts (1995-96) of various Port Trusts**

**5. Report and Accounts (1995-96) of the Navik Bhavishya Nidhi (Seaman's provident Fund Organisation) Mumbai and related papers**

**6. Report and Accounts (1995-96) of the Hoogli Dock and Port Engineers Ltd. Calcutta and related papers**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Twenty-Eighth annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. (Placed in Library. *See* No. LT. 105096)

(ii) (a) Twenty-fourth Annual Report and Accounts of the Conchin Shipyard Limited, Cochin, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. (Placed in Library. *See* No. LT. 1228/96)

(2) Statement (in English and Hindi) giving reasons for the delay

in laying the papers mentioned at I(i) above.

II. A copy each (in English and Hindi) of the following papers, under subsection 5E of the Dock workers (Regulation of Employment) Act., 1948:—

(i) (a) Administrative Report and Accounts of the Visakhapatnam Dock Labour Board, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board. (Placed in Library. *See* No. LT. 1064/96)

(ii) (a) Annual Report and Accounts of the Madras Dock Labour Board, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board. (Placed in Library. *See* No. LT. 1063/96)

III. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:—

(i) (a) Seventeenth annual Administration Report of the Tuticorin Port Trust, for the year 1995-96.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1052/96)

(ii) (a) Hundred and Seventeenth Annual Administration Report of the Mumbai Port Trust, for the year 1995-96.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1053/96)

(iii) (a) Annual Administration Report of the Kandla Port Trust, for the year 1995-96.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1054/96)

(iv) (a) Annual Administration Report of the Cochin Port Trust, Cochin for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1061/96)

(v) (a) Annual Administration Report of the Visakhapatnam Port Trust, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Port Trust. (Placed in Library. *See* No. LT-1060/96)

IV. A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963:—

(i) (a) Annual Accounts of the Tuticorin Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1058/96)

(ii) (a) Annual Accounts of the Mumbai Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1059/96)

(iii) (a) Annual Accounts of the Kandla Port Trust, for the year 1995-96 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1057/96)

(iv) (a) Annual Accounts of the Viskhapatnam Port Trust, for the year 1995-96, and the Audit Report thereon.

(b) Review by Government of the Annual Accounts. (Placed in Library. *See* No. LT-1056/96)

V. A copy each (in English and Hindi) of the following papers:—

(i) (a) Thirtieth Annual Report and Accounts of the Navik Bhavishya Nidhi (Seamen's Provident Fund Organisation), Mumbai, for the year 1995-96, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organisation. (Placed in Library. *See* No. LT-1065/96)

(ii) (a) Statement giving reasons for the delay in laying the Annual Report and Accounts of the hoogh-ly Dock and Port Engineers Limited, Calcutta, for the year 1995-96, within the stipulated period. [Placed in Library. *See* No. LT-1066/96]

**1. Report and Accounts (1995-96) of the Rehabilitation Plantation ■ Ltd., Punalur, Kerala and related papers**

**2. Report and Accounts (1995-%) of the repatriates Cooperative Finance and Development Bank Ltd., Chennai and related papers**

[Placed in Library. *See* No. LT-1066/ 96]

SHRI INDRAJIT GUPTA: Madam, I beg to lay on behalf of Shri Maqbool Dar on the Table:

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:—

(i) Twentieth Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur.